

**GOVERNMENT OF KARNATAKA**



**KARNATAKA LOKAYUKTA**

NO:LOK/INQ/14-A/368/2012/ARE-7

Multi Storied Building,  
Dr. B.R. Ambedkar Veedhi,  
Bengaluru-560 001,  
Date: 16/7/2018

**RECOMMENDATION**

Sub:- Departmental inquiry against Sri Prakash Madiwalaiah  
Matapathi, Village Accountant, Halaki Grama,  
Bagalkot District – Reg.

- Ref:- 1) Government Order No.ಕಂಇ 76 ಬಡಿಪಿ 2012 Bengaluru  
dated 30/8/2012
- 2) Nomination order No.LOK/INQ/14-A/368/2012,  
Bengaluru dated 17/9/2012 of Upalokayukta-1,  
State of Karnataka, Bengaluru
- 3) Inquiry Report dated 12/7/2018 of Additional  
Registrar of Enquiries-7, Karnataka Lokayukta,  
Bengaluru

-----

The Government by its Order dated 30/8/2012, initiated the disciplinary proceedings against Sri Prakash Madiwalaiah Matapathi, Village Accountant, Halaki Village, Bagalkot District (hereinafter referred to as Delinquent Government Official, for short as **'DGO'**) and entrusted the Departmental Inquiry to this Institution.

2. This Institution by Nomination Order No.LOK/INQ/14-A/368/2012, Bengaluru dated 17/9/2012 nominated Additional Registrar of Enquiries-4, Karnataka Lokayukta, Bengaluru, as the Inquiry Officer to frame charges and to conduct Departmental Inquiry against DGO for the alleged charge of misconduct, said to have been committed by him. Subsequently by Order No.LOK/INQ/14-A/2014 dated 14/3/2014, the Additional

Registrar of Enquiries-5, Karnataka Lokayukta, Bengaluru was re-nominated as Inquiry officer to conduct departmental inquiry against DGO. Again, by Order No. UPLOK-1/DE/2016, dated 3/6/2016, the Additional Registrar of Enquiries-7 was re-nominated as Inquiry Officer to conduct Departmental inquiry against DGO.

3. The DGO Sri Prakash Madiwalaiah Matapathi, Village Accountant, Halaki Grama, Bagalkot District was tried for the following charge:-

“That, you Sri Prakash Madiwalaiah Matapathi, the DGO while working as Village Accountant at Halaki Sarja Ningappura in Mudhol Taluk of Bagalkote District the Complainant namely Govinda S/o. Smt. Ranavva Gasti of Gudni Village approached you for death certificate of the wife of his elder brother Sri Hanumantha as per the order of the Tahasildar and then you asked for bribe of Rs.1,000/- and on 11-09-2008 took the said amount of Rs.1,000/- from the Complainant to show official favour failing to maintain absolute integrity and devotion to duty, the act of which was unbecoming of a Government Servant and thereby committed misconduct as enumerated U/R. 3(1)(i) to (iii) of the Karnataka Civil Services (Conduct) Rules, 1966.”

4. The Inquiry Officer (Additional Registrar of Enquiries-7) on proper appreciation of oral and documentary evidence has held that the Disciplinary Authority has proved the above charge against DGO Sri Prakash Madiwalaiah Matapathi, Village Accountant, Halaki Grama, Bagalkot District.

5. On re-consideration of inquiry report, I do not find any reason to interfere with the findings recorded by the Inquiry Officer. It is hereby recommended to the Government to accept the report of Inquiry Officer.

6. Having regard to the nature of charge (demand and acceptance of bribe) proved against DGO Sri Prakash Madiwalaiah Matapathi, it is hereby recommended to the Government for imposing penalty of dismissal from service on DGO Sri Prakash Madiwalaiah Matapathi, Village Accountant, Halaki Grama, Bagalkot District.

7. As per the Inquiry Report, the DGO was dismissed from service with effect from 1/3/2011, by Order dated 13/4/2011 after his conviction in Spl. Case No. 83/2009 on the file of the Special Judge, Bagalkot. The DGO has filed Criminal Appeal against the judgment of conviction in Spl. Case No. 83/2009 before the High Court of Karnataka, Circuit Bench at Dharwad. If the judgment of conviction in Spl. Case No. 83/2009 is set aside in Criminal Appeal filed by the DGO, the recommendation made in this Report for dismissal of DGO Sri Prakash Madiwalaiah Matapathi shall be implemented.

8. Action taken in the matter shall be intimated to this Authority.

Connected records are enclosed herewith.

  
**(JUSTICE N. ANANDA)**

Upalokayukta-1,  
State of Karnataka,  
Bengaluru

16/7

